

FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

COMMITTEE ON PUBLIC UNDERTAKINGS (2016-2019)

EIGHTEENTH REPORT

(Presented on 9th March, 2017)

SECRETARIAT OF THE KERALA LEGISLATURE THIRUVANANTHAPURAM

2017

FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

COMMITTEE ON PUBLIC UNDERTAKINGS (2016-2019)

EIGHTEENTH REPORT

On

Kerala State Warehousing Corporation (Based on the Report of the Comptroller and Auditor General of India for the year ended 31 March, 2012)

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COMMITTEE ON PUBLIC UNDERTAKINGS (2016-2019)

COMPOSITION OF THE COMMITTEE

Chairman:

Shri C. Divakaran.

Members:

Shri T. A. Ahammed Kabeer

Shri K. B. Ganesh Kumar

Shri C. Krishnan

Shri S. Rajendran

Shri Thiruvanchoor Radhakrishnan

Shri P. T. A. Rahim

Shri Raju Abraham

Shri Sunny Joseph

Shri C. F. Thomas

Shri P. Unni.

Legislature Secretariat:

Shri V. K. Babu Prakash, Secretary

Smt. P. K. Girija, Additional Secretary

Shri P. B. Suresh Kumar, Deputy Secretary

Smt. Deepa V. Under Secretary.

INTRODUCTION

I, the Chairman, Committee on Public Undertakings (2016-2019), having been authorised by the Committee to present the report on its behalf, present this Eighteenth Report on Kerala State Warehousing Corporation, based on the report of the Comptroller and Auditor General of India for the year ended 31 March, 2012 relating to the Public Sector Undertakings of the State of Kerala.

The report of the Comptroller and Auditor General of India for the year ended on 31st March 2012 was laid on the Table of the House on 18-2-2013. The consideration of the audit paragraphs included in this report and the examination of the departmental witness in connection thereto were made by the Committee on Public Undertakings constituted for the years 2014-2016.

This Report was considered and approved by the Committee (2016-2019) at its meeting held on 2-3-2017.

The Committee places on record its appreciation for the assistance rendered by the Accountant General (Audit) Kerala, in the examination of the Audit Paragraphs included in this report.

The Committee wishes to express thanks to the officials of the Agriculture Department of the Government Secretariat and the Kerala State Warehousing Corporation for placing the materials and information solicited in connection with the examination of the subject. The Committee also wishes to thank in particular the Secretaries to Government- Agriculture and Finance Departments-and the officials of the Kerala State Warehousing Corporation who appeared for evidence and assisted the Committee by placing their views before it.

> C. DIVAKARAN, Chairman, Committee on Public Undertakings.

Thiruvananthapuram, 9th March, 2017.

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REPORT

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KERALA STATE WAREHOUSING CORPORATION

AUDIT PARAGRAPH

Kerala State Warehousing Corporation (KSWC) is engaged in acquisition, construction and running of warehouses in the State for the storage of agricultural and notified commodities. The Corporation, with its Head Office at Ernakulam has nine Regional offices, three Zonal offices and operates 59 warehouses with 1.98 lakh MT warehousing capacity as on 31 March 2012. The Corporation had been continuously incurring operating losses during the last five years (Annexure 20). The Corporation incurred a loss of 36 paise for every rupee of operating income earned. We observed that this was due to the absence of an effective Board of Directors, high operating cost and poor revenue generation as discussed below:

Functioning of Board of Directors

As per Section 20 (1) of the Warehousing Corporations Act, 1962 (Act), the general superintendence and management of the affairs of a state warehousing corporation shall vest in a Board of Directors comprising 10 directors and Managing Director appointed by the State Government under intimation to Central Warehousing Corporation (CWC). We, however, found that there were several deficiencies in the functioning of the Board of Directors as detailed below:

Lack of interest by the Directors

As per the Section 20 (4) of the Act, the Board of Directors shall act on business principles having regard to public interest and shall be guided by such instructions on questions of policy as may be given to them by the State Government or the Central Warehousing Corporation. We, however, noticed that during the five-year period ending on 31 March 2012, directors' absenteeism was as high as 44 *per cent*. Three Directors did not attend even a single meeting during their tenure. This indicated lack of interest of the directors in the affairs of the Corporation and the Board of Directors did not take cognizance of the major problems of operational inefficiencies and continued losses.

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The Corporation stated (August 2012) that the absenteeism of directors was not intentional. Further, on the advice of the Board, the Corporation was trying to close down the continuous loss making hired warehouses. The high absenteeism, however, defeated the very purpose of appointment of the directors and adversely affected the performance of the Corporation as well as decision making process and corporate governance.

Ineffective Audit Committee

Audit Committee was formed in July 2008, but no meetings were conducted during the year 2011-2012. As a result, several important issues such as ineffective internal audit system, delay in finalisation of accounts etc. were not discussed. The Corporation accepted that due to certain changes occurred in the constitution of the Board, the sub committees had to be reconstituted and hence the Audit Committee could not be convened. This, however, shows lack of effective corporate governance.

Frequent change of Chief Executive Officer

During the period from November 2009 to March 2012, the Managing Director of the Corporation was changed five times, with tenure varying from one month to 12 months. Such frequent changes of the Chief Executive Officer also hampered the smooth functioning of the Corporation. The Management apprised (August 2012) that the appointment of a full time Managing Director was under active consideration of the Government.

Operational Inefficiencies

The Corporation rents out storage space in two ways; normal warehousing basis (based on quantity) and reservation basis (area/quantity based), including bulk reservation scheme for two PSUs. We found the following weak areas in its operational activities:

High cost of operations

Since the expenses remained higher than the operational income, we analysed the expenses and found that employee cost was the single largest item constituting about 78 *per cent* of the total expenditure. We also found that the revenue earned was insufficient to meet even the employee cost. For example, for every rupee of revenue earned, the Corporation incurred (2010-11) \gtrless 1.03 towards manpower. Considering all other costs, the Corporation spent \gtrless 1.36 to generate an income of one rupee (*Annexure 21*). The reasons for high employee cost were as discussed below:

Administrative set up

Administrative staff

The Corporation has a three tier administrative set up consisting of Head office, three Zonal offices and nine Regional offices, with a total manpower of 110, to manage the affairs of 59 warehouses. The warehouses have an additional manpower of 286 raising the total staff strength to 396. Out of the total establishment expenditure, about 1/3rd was on the administrative staff in the Head office, Zonal offices and Regional offices.

The Corporation replied that the three tier administrative set up was with a view to manage the business effectively. The fact remained that the Corporation did not analyse the high administrative cost and present administrative set up did not improve the performance of the Corporation.

Staff in warehouses

The Corporation employees its own staff in the warehouses for carrying out various related activities like receipt and issue of commodities, maintenance of books/records, fumigation and other go down keeping activities and overall supervision. Out of 59 warehouses, only 14 warehouses were able to generate sufficient revenue to meet even the employee cost (*Annexure 22*). The Corporation replied that the staff pattern and strength were fixed after taking into account the

works related to its activities. The Corporation should reassess the staff requirement scientifically and rationalise deployment of the existing staff.

Small and unviable size of the warehouses

We found that the size of the warehouses of the Corporation ranged from 770 MTs to 11000 MTs. Considering the potential revenue and staff cost as per norms, the warehouses with a capacity of 10000 MTs (at 90 *per cent* capacity utilisation) alone could achieve breakeven. Considering this, 55 out of 59 warehouses of the Corporation were uneconomic in size *(Annexure 23)*. The Corporation acknowledged that a number of warehouses were small in size as they were functioning in rural areas to cater to the needs of the rural population.

Comparison with Central Warehousing Corporation

To understand the high cost of operations, we compared the Corporation with CWC operations in Kerala. We found that the average size of the warehouse of the Corporation was much smaller i.e. only $1/3^{nd}$ of the size of the CWC warehouse; but the employee strength was four times higher with a heavy administration structure as shown below:

SI. No.	Item	CWC	Corporation	Audit
1	Warehouses	13	59	Comment Uneconomic
<u>2</u> 3	Storage Capacity	1.54 lakh MT	1.98 lakh MT	Size
4	Average Size Administration Offices	11.846 MT	3.355MT	
		1 No.	12 Nos. (3 tier)	Excess manpower
5	Office Staff	15	110	manpower
6	Warehouse Staff	59	286	
7	Total Staff	74	396	
8	Capacity-Employee ratio	2081:1	500:1	
9	Employee Cost for 2010-2011	₹ 4.20 crore	₹ 11.82 crore	High
10	Employee Cost/MT	₹273	₹ 597	employee cost

It was replied that the high variance in operating cost was because of the concentration of CWC in highly potential areas while the Corporation caters to the needs of rural beneficiaries. But the fact remains that for improving the performance of the Corporation, the capacity-employee ratio needs to be improved.

Low income generation

We also observed that along with the high cost of operations, low income generation aggravated the loss as explained below:

- During the year 2011-2012, only 14 out of 59 warehouses had occupancy of 80 per cent or above. Average capacity utilisation of the warehouses was only 59 per cent and 68 per cent in 2008-2009 and 2009-2010 respectively and 62 per cent in 2010-2011 and 2011-2012. The Corporation, however, had not even worked out the breakeven level and taken any effective action to maximise the capacity utilisation of its warehouses. While accepting that the capacity of the warehouses was not being fully utilised, the Corporation clarified that the occupancy of warehouses was dependent on various factors like climatic conditions, market price of agricultural produce and procurement programmes of governments. However, continuous poor occupancy indicated lack of initiative of the Corporation to maximise its capacity utilisation and formulation of business plan.
- Though the occupancy of the warehouses was very low, the Corporation did not formulate any business plan, marketing strategy etc. to attract more business. We noticed that Kerala State Beverages (M&M) Corporation Ltd., and Kerala State Civil Supplies Corporation Ltd., occupied about 29 per cent of the total area under the Bulk Reservation Scheme and generated 45 per cent of the total income of the Corporation. But for the revenue from bulk reservation, the operations of 47 out of 59 warehouses would have ended up in loss for the year 2011-2012 (Annexure 24). Further, the two PSUs used their own staff to manage stock in the Corporation's warehouses under the scheme. The staff of the Corporation deployed in these warehouses was idling.

The Corporation responded that storage space provided to two PSUs was to ensure guaranteed occupancy. Reduced rates extended to them were adversely affecting income of the Corporation. The fact however, remained that given the low return from such warehouses, the Corporation should have taken efforts to reduce the employee cost by suitable re-deployment of idle staff.

- Warehousing charges being the main source of revenue should have been fixed keeping in view the prevailing market rates and cost of operation. The Corporation, however, revised (January 2008) its rates only after a lapse of seven and half years. Thereafter, the rates were being revised on biennial basis. The Corporation apprised that the tariff was revised with effect from 1 April 2012. The rate revision, however, was not made scientifically, but arbitrarily enhanced by 20 per cent.
- The Corporation allotted 19459 sq.ft. of warehouse space to various customers for functioning as office. We noticed that CWC levies 5 *per cent* higher rent for its warehouse area rented out as office space. The Corporation, however, did not have the practice of applying differentia tariff for office space and warehouse space though an area of 19459 sq.ft. was utilised for office purpose by the customers. Accepting our suggestion, the Corporation agreed to enhance the rates for office space.

Government Assistance

The Government of Kerala and CWC, together had invested (March 2011) \mathbf{E} 10.75 crore as equity in the Corporation. The Corporation, instead of providing a return on equity, incurred a loss of \mathbf{E} 1.56 for every rupee invested. During the last five years ending 31 March 2012, the assistance by Government and CWC amounted to \mathbf{E} 5 crore (equity \mathbf{E} 2.25 crore and grants \mathbf{E} 2.75 crore).

[Audit paragraph 4.1.1 contained in the report of the Comptroller and Auditor General of India for the year ended 31st March 2012]

Notes furnished by Government on the Audit Paragraph are given in the Appendix II.

1. The Committee expressed its displeasure towards the exorbitant operating cost and the sluggish audit committees and internal audit wing of the corporation and enquired about the action taken against the directors who maintained an absolute absenteeism during their-tenure. The witness replied that even though there is provision in the bye-law to remove those members who do not attend three consecutive meetings, the members continued to abstain from the meetings and the Directors of CWC due to their other additional duties largely made such absenteeism.

2. When enquired about the functioning of the Audit Committee, the witness replied that due to changes in the constitution of the Board, the sub committee had to be reconstituted and hence the Audit Committee could not be convened but currently, the Audit Committees meet regularly.

3. The Committee pointed out that even though the Company implemented a three tier administrative setup to manage the business effectively rather improving the performance of the Corporation the administrative cost escalated. The witness replied that the present staff strength is less than the approved strength. The witness added that minimum staff is required even if the Corporation is having smaller capacity warehouses with 700-5000 MT compared to Central Warehousing Corporation with above 10000 MT capacities.

4. To a query of the Committee regarding the reason for the increasing loss of the Corporation despite having its own land and building, the witness explained that, though the main purpose of warehouses were to store agricultural products, agri products are less when compared to other states and hence the Corporation entered into new business like Cement trading. As part of diversifying activities, products from private parties are also stored. He further added that the Corporation could not change the basic cost since subsidised rates only could be levied from government institutions and minimum staff is needed to run even a small warehouse and out of the 56 warehouses, only those at Kayamkulam, Karunagapally, Thakazhy, Tiruvalla, Ponkunnam and Thodupuzha are under loss as construction work is going on. All other warehouses are running in profit ranging from ₹ 25 lakh to ₹ 75 lakh and if all the warehouses are rented out, profit will be increased.

5. When the Committee enquired about the steps taken by the Corporation to reduce the administrative expenses, the witness replied that re-deployment of staff, capacity addition etc. are being implemented to reduce administrative expenses. Disinfestations work undertaken by Corporation on behalf of Government organisations is also earning profit.

Conclusions / Recommendations

6. The Committee observes that the frequent change of Managing Directors was one of the reasons that adversely affected the smooth functioning of the Corporation. Moreover the Corporation is burdened with an excess staff strength comprising of a three tier administrative set up that results in a higher Operating Cost. The size of the warehouses, compared to the CWHs is rather small and the number of staff deployed there in is unreasonably large. The Committee therefore suggests that a reassessment of staff requirements and a judicious deployment of existing staff would go a long way towards reducing the losses of the Corporation.

7. The Committee expressed its concern over the escalating loss even when the Corporation is having its own land and buildings. The Committee, while appreciating the Corporation for having taken some diversifying activities, demands further that the Corporation should show some prudence in making innovative marketing strategies. Unoccupied warehouses may be rented out to other establishments including private business houses so that rental income can be earned on par with the prevailing market rates. The Committee further recommends that the Corporation should explore the possibility of rating of warehouses based on various parameters such as infrastructure facilities, storage capacity and proximity etc. that in turn will bring better prospects to the Corporation. The Committee also finds an opportunity for the Corporation having trained manpower, equipment etc. to shore up its revenue by extending their service to small institutions like agricultural co-operatives who are in need of such hand holding support.

Thiruvananthapuram, 9th March,2017.

C. DIVAKARAN, Chairman, Committee on Public Undertakings. 5

Appendix I

SUMMARY OF MAIN CONCLUSIONS/RECOMMENDATIONS

SI.	Para.	Department	Conclusions/
No.	No.	Concerned	Recommendations
L	2	3	A
1	· · ·	<u>-</u>	
1	6	Agriculture Department	The Committee observes that the frequent change of Managing Directors was one of the reasons that adversely affected the smooth functioning of the Corporation. Moreover the Corporation is burdened with an excess staff strength comprising of a three tier administrative set-up that results in a higher Operating Cost. The size of the warehouses, compared to the CWHs is rather small and the number of staff deployed there in is unreasonably large. The Committee therefore suggests that a reassessment of staff requirements and a judicious deployment of existing staff would go a long way towards reducing the losses of the Corporation.
2	7	Agriculture Department	The Committee expressed its concern over the escalating loss even when the Corporation is having its own land and buildings. The Committee, while appreciating the Corporation for having taken some diversifying activities, demands further that the Corporation should show some prudence in making innovative marketing strategies. Unoccupied warehouses may be rented out to other establishments including private business houses so that rental income can be earned on par with the prevailing market rates. The Committee further recommends that the Corporation should explore the possibility of rating of warehouses based on various parameters such as infrastructure facilities, storage capacity and proximity etc.

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1	2	3	4
			that in turn will bring better prospects to the Corporation. The Committee also finds an opportunity for the Corporation having trained manpower, equipment etc. to shore up its revenue by extending their service to small institutions like agricultural cooperatives who are in need of such hand holding support.

APPENDIX - II

NOTES FURNISHED BY GOVERNMENT ON THE AUDIT PARAGRAPH

SI. No.	Audit Paragraph	Reply Furnished by Government
1	4.1.1	Lack of Interest by the Directors
	(2011-12)	The Corporation had delivered 15 days advance notice along with
		agenda, to all of the directors and made sure whether the
		intimations got by the Directors. But most of the Directors an
		occupied with their official duties and by this reason they couldn
		attend the meetings. There is no intentional absenteeism from th
		side of any of the Directors. The Directors presented in the meeting
		were discussed about the progress of the business and financia
		position of the corporation and advised the Corporation to
		discontinue the operations of such warehouses, which ar
		continuously making loss and deployment staff to other need
		centers.
		Ineffective Audit Committee:- Due to retirement/superannuation o
		the Officials in the Audit Committee, the Corporation haven
	[· ·	convened its meeting. The Corporation placed this matter befor
		the Board of Directors in its 261" meeting held on 27-2-2012 an
		the Board deferred this item. The Corporation will place this
		matter before the next meeting and according to the decision take
		by the Corporation will reconstitute the Audit Committee.
		Frequent change of Chief Executive Officer:- A Full time Managin
		Director has been appointed w.e.f. 12/12 and hereafter th
		corporation is functioning smoothly.
		High Cost of Operation:-
		a) Administrative Staff:- The Corporation has taken steps t
		minimize the administrative cost and improve the performance of
	1	all staff. The Corporation has also deployed its staff to the need

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centers according to the volume of work.

b) Staff in Warehouses:- Presently most of the warehouses are running with minimum number of staff. Number of Warehouse Managers is assigned additional charges of other Warehouses. In the higher level officers are also assigned additional charges. The Corporation has rearranged the staff and deployed them according to actual requirement.

c) Small and unviable size of warehouses:- The concept of warehousing is to help or assist the small agriculturists and most of the warehouses are lying in rural areas and are constructed many years back with small capacity. Now the Corporation has started to construct additional godowns, with the help of NABARD. Since some small units of warehouses which were functioning in the private godown/buildings was found unviable and three of them had been closed as per the decision of the Board.

d) Comporison with Central Warehousing Corporation: Central Warehousing Corporation warehouses are situated in highly potential areas having extensive storage capacity. But Kerala State Warehousing Corporation's warehouses having small and medium storage capacity and most of them are operating in rural areas to cater to the requirements of rural beneficiaries. The Corporation has posted minimum staff to run these warehouses. So, pet ton expenditure of the Corporation is high when compared with Central Warehousing Corporation and other State Warehouses. Now Corporation had made arrangements to run two warehouses under the control of one warehouse, whenever it is possible.

Low Income Generation:-Most of the Kerala State Warehousing Corporation's godowns are stored with agriculture goods and the storage charges levied for agriculture commodities are comparably low. Moreover storage of these commodities are seasonal. Now the Corporation has taken necessary steps to overcome this situation by storing commodities other than agriculture products and allow some private parties to utilise godown for the purpose of storage on reservation basis. In some warehouses the stock and accounts of Civil Supplies Corporation are managed by the State Warehousing Corporation. But the stock of the Beverages Corporation is managed by their staff. In such warehouses now the corporation have provided only skeletal staff as directed by the AG. These staff are also utilised to canvas business like pest control work. Private deposit of goods etc.

As per the direction of AG, the Corporation has taken necessary steps to enhance the godown rent/rate in scientific manner. The Corporation has executed an agreement with Kerala State Beverage (M&M) Corporation Limited and Kerala State Civil Supplies Corporation Ltd for utilising the godowns of Kerala State Warehousing Corporation. In the agreement, it is stipulated that the rent for godown and office will be in the same rate. But it is decided that from the next time onwards, when the agreement renewed, the rent will be fixed for godown and office in two separate rates. It was decided in the 261st Board meeting to enhance 25% of the existing rate to Kerala State Beverage (M&M) Corporation Limited and Kerala State Civil Supplies Corporation Accordingly the corporation sent letters to Kerala State Ltd. Beverage (M&M) Corporation Limited and Kerala State Civil Supplies Corporation Ltd. In reply Kerala State Beverage (M&M) Corporation informed the enhancement will be considered only after completion of only after the present agreement. Kerala States Civil Supplies Corporation has not replied. However, vigorous action is being taken to improve the business of the Corporation and arrive that the Corporation will achieve the goal.

Statement showing operating losses of Kerala State Warehousing Corporation for the five years upto 2010-11 (Referred to in paragraph 4.1.1)

Particulars	2006 -07	2007-08	2008-09	2009-10	2010-11	Average	(7 or crore) Average percentage of cxpeoses
Operating income	6.49	8.91	10.72	11.46	11.47	9.81	
Establishment charges	6.85	11.41	10.22	10 57	11.82	10.18	78
Administration expenses	1.69	1.47	1.78	1.70	1 86	1.70	13
Other expenses: adjustments	1.01	2.26	0,99	0.87	0.68	1.16	ų
Total expenditure	9.55	15 14	12.99	13.14	14.36	13.04	
Loss	3.06	6.23	2.27	1.68	2.89	3.23	

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Statement showing expenditure incurred for every rupee of revenue carned in respect of Kerala State Warehousing Corporation for the five years up to 2010-13 (Referred to in purugraph 4.1.1)

	(Figures in ?)										
Particulars	2006-07	2007-08	2008-09	2009-10	2010-11	Average					
Establishment charges. (Employee cost)	1.06	1.28	0.95	0.92	1.03	1.05					
Administration expenses	0.26	0,16	017	0.15	016	0 18					
Other expenses/ adjustments	0.15	0.26	0.09	0.08	0.06	0.13					
Total expenditure	L.47	1.70	1.21	1.15	1.25	1.36					

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Statement showing actual revenue carned and staff cost in the warehouses of Kerala State Warehousing Corporation (Referred to in paragraph 4, 1, 1)

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SI. No.	Name of Centre	Category	Capacity	No of Staff required as per norm	Staff cost per norm	No of Staff actually deployed	Avg. staff cost for actual no. of staff	Actual Pevenue collected	Perfor- mance	Status
E	Alangad	SR	770	4	16.53	1	4.13	0.00	-4 3	4 1.055
	Alappuzha	SR	5394	11	45.46	4	10.53	17.25	0.72	Profit
	Alatha	SR	2600	7	28.93	5	20.67	10.83	-9 84	1.655
4	Aluca	HR	6470	11	45 46	7	28.93	30.83	1.90	Profe
. 5	Attingal	SR	2400	6	24 KU	5	20.67	8 47	12.19	1.055
6	Chalabudy	<u>\$</u> R	3950	7	28 93	5	20.67	20.33	-0.33	Loss
7	Changanacherry	5R	2371	6	24 80		12.40	\$ 98	-6.42	Loss
, N	Cherthala	SR	2300	6	24 80		28.93	10.23	18.70	Loss
<u> </u>	Cheruvannur	SR	Un- utilised	4	10.53	5	20.67	0.00	-211 67	Loss
ΙŲ.	From	SR	4400		28.93	·	20,67	 4 , 74	0.88	1.085
11	Ettamanoor	SR	2730		28.93	4	16.53	7.59	-8.94	Loss
12	Haripad	SR	5180	н	45 46	5	20.67	5 58	-15.09	
13	latty	SR	3300	7	28.95	4	16.55	4.40	-12.14	LUSN
14	Kalpetta	SR	6000	п.	45.16	4	10.53	5 88	-10.65	Luss.
15	Kauhangad	SR	3750	7	28.93	4	16.53	9,39	-7 14	Loss
16	Knnnur	HR	4794	7	28.93		12 40	29.74	4ز 8	Profit
_17	Kankode	SR	10718	U.	45 46	×	33.06	53 15	20.09	Profit
18	Karunagapally	SK	3130	, ,	28.93	4	16.53	6 91	-9.62	Loss
19	Kasaragode	SR	2150	6	24.80	3	12.40	6.33	-6.07	Loss
20	Kattappana	SR	2800	7	28.93	4	16.53	8.81	1.72	Loss
31	Kayamkulam	SR	1000	4	16.53	3	12,40	2.57	-9,83	Loss
22	Kollam	HR	3533	7	28.93	7	28.93	5.29	-23.64	Loss
23	Kottarakkara	SR	4125	7	28.93	4	16.53	19.85	3.31	Profit
24	Kottayam	HR	10379	11	45.46	10	41.33	55.03	13.70	Profit
25	Kozhinjampara	58	0001	4	16.53	3	12.40	3.31	-9.09	Loss
26	Kunnamkulam	SR	2000	6	24.80	3	20.67	7.48	- (3,19	Loss
. 27	Mananthavady	\$R	1500	ĥ	24 80	4	16.53	t.21	-15.32	Loss
28	Manjeri	SR	6100	11	45 46	5	20.67	35.50	4.84	Рюбі
29	Mavelikkara	SR	2000	6	24 80	3	12.40	2.36	-10.04	Loss
30	Muthalamada	\$R .	2500		24 80	4	16.53	7.61	-8.92	LOSS

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13 N 34 N 35 N 36 N 37 P 38 P 39 N 40 P 40 P 41 F 42 F 43 F 43 F 43 F 44 F 43 F 44 F 45 F 46 F 48 9 49 S	seyvatiinkara Nilambur Viteshwar Sorth Paravur Padaunakknd Patas Palakkad Paliekad Paliekathode Parakuste Pataanthitta Payyannu	SR SR<	3416 2700 6500 1500 2000 1700 4650 2000 198 1200 4270	7 7 11 6 11 0 0 11 6 1 1 6 4	28 93 28 93 49 46 24 80 45 46 24 80 24 80 24 80 45 46 24 80 16 53 24 80	5 3 7 4 2 8 5 1	20.67 12.40 28.93 16.53 12.40 16.53 8.27 31.06 20.67 4.13	26.19 5.70 12.74 7.05 16.30 11.01 - 4.92 50.30 9.03	5 52 -6 70 181 -8.85 3 90 -2 53 -3 35 17 24 -41 63	Proto Loss Proto Loss Proto Loss Proto Loss Loss		
13 N 34 N 35 N 36 N 37 P 38 P 39 P 40 P 41 F 42 F 43 F 44 F 45 F 46 F 47 F 48 9 49 P	Nilambur Viteshwar Sorth Paravur Padaunakkod Patas Palakkad Paliekad Paliekathode Parakuste Parakuste Pathanamthitta Payyannu	5R SR	6500 1500 5350 2000 1700 9659 2000 198 1200	11 6 11 6 6 11 6 4	49.46 24.80 43.46 24.80 24.80 45.46 24.80 45.46 24.80 16.53	7 4 7 4 2 2 8 5	28.93 16.53 12.40 16.53 8.27 31.06 20.67	<u>12.74</u> <u>7.65</u> <u>16.30</u> <u>11.01</u> <u>4.92</u> <u>50.30</u> <u>9.03</u>	18) -8,85 390 -2,53 -3,35 12,24	Profit Loss Profit Loss Loss Profit		
35 N 36 N 37 P 38 P 38 P 39 P 40 F 41 F 42 F 43 F 43 F 44 F 43 F 44 F 45 F 46 F 48 S 49 S	Viteshwar Sorth Paravur Padaunakkod Palakkad Paliekad Paliekad Paliekathode Parakiste Parakiste Pathanamthitta Payyannu	SR SR SR SR SR HR SR SR SR SR SR	1500 \$350 2000 1700 9659 2000 198 1200	6 il 6 il 6 4	24 80 45 46 24 80 24 80 45 46 24 80 45 46 16 53	4 7 4 2 8	16.53 12.40 16.53 8.27 31.06 20.67	7.65 16.30 11.01 - 4.92 - 50.30 - 9.03	-8.8× 3 90 -5 53 -3 35 17 24	Loss Profit Loss Loss Profit		
36 N 37 P 38 P 38 P 39 P 30 P 30 P 30 P 31 P 40 P 41 P 42 P 43 F 43 F 44 F 45 F 46 F 47 F 48 9 49 P	North Paravur Padaunakkad Palas Palakkad Paliuskathode Parakusto Pathanamthitta Payyannu	SR SR SR HR SR SR SR SR SR	5350 2000 1716 9659 2000 198 1200	il 0 11 6 4	45 46 24.80 24.80 45 46 24 80 16 53	7 -4 -2 	12.40 16.53 8.27 33.06 20.67	16,30 11,01 - 4.92 - 50,30 - 9.03	3 90 -2 53 -3 35 17 24	Profit Loss Loss Profit		
37 P 38 P 39 P 30 P 40 P 41 P 42 P 43 P 43 P 44 F 45 F 46 F 47 F 48 9 49 P	Padannakkad Patas Polakkad Politekal Palitekothode Parakiste Parakiste Pathanamshitta Pasyaanui	SR SR HR SR SR SR SR SR	2000 1700 9659 2000 198 1200	0 6 11 6	24.80 24.80 45.46 24.80 16.53	-4 -2 	¥6,53 8,27 33,06 20,67	11.01 4.92 50.30 9.03	-9 53 -3 35 17 34	tass Loss Piolít		
38 P 34 11 40 P 41 F 42 F 43 F 43 F 44 F 45 F 46 F 48 S 48 S 49 S	Patas Polakkad Politickal Palitickothode Parakistic Parakistic Pathanamsthittö Payyännui	SR HR SR SR SR SR SR	17(6) 9659 2000 198 1200	6 11 6 4	24.80 45.46 24.80 16.53	2 *	8.27 33.06 20.67	4 92 50 30 9 03	12.34	Loss Protu		
Xy P 4U P 4I P	Polakkad Politichal Politickothode Parakodo Pathanamthitta Pathanamthitta	HR SR SR SR SR SR	9650 2000 198 1200	1 6 4	45 46 24 80 16 53		33.06 20.67	50-30 9-03	12.34	Profit		
4U P 4F F 42 F 43 F 44 [45 <u>f</u> 45 <u>f</u> 46 T 47 <u>f</u> 48 <u>9</u> 49 7	Pallichal Pallickonhode Parakisto Pathanamthitta Patyyannui	SR SR SR SR	2000 198 1200	6	24 80 16 53	5	20.67	9.03				
41 P 42 F 43 F 44 F 45 F 46 F 45 F 46 F 47 F 48 S 49 Y	Pallickothode Parakixte Pathanamthitta Payyannui	SR SR SB	198	4	16.53				.1143	Loss		
42 F 43 F 44 F 45 F 46 F 47 F 48 9 49	Parakinic Pathanamthitto Payyannui	SR SR	1200			<u> </u>	4,13					
43 F 44 F 45 f 46 T 47 F 48 5 49	Pathanamthitta Payyannu	SR			24 811			0.79	3.34	Loss		
44 [45 [46] 47 [48] 49	Раууалпы		4270			3	12.40	4,86	-7.54	Luss		
45 [46] 47] 48 9 49		SR			28 93	4	16.53	24 47	8,44	Profi		
46 1 47 1 48 9 49			2750		28.93	5	20.67	0.58	-20.08	1.955		
47 48 9 49	Perinthalmanna	SR	4000	7	28.93		16.53	01.01	2.63	Protit		
48 9	Ponkunnam	SR	1906	<u>6</u>	24.80	<u> </u>	12.40	8.80	-3.60	Loss		
49	Punalur	SR	3000		28.93		20.67	10.68	- 2.99	Loss		
	Sulthan Bathery	SR	1566	<u>b</u>	24.80	4	16.53	5.85	-10.68	1.055		
50	Thakazhy	SR	1000	1	16.53		16.53	<u>5.64</u>	-10.89	1.0\$5		
	Thalassery	SR	3270	۲.	28.93	6	24.80	4.02	20.77	Luss		
51	Thaliparamba	SR	34(H) S	-	28.95		20 67	4.74	10.88	Loss		
52	Thiravalla	SR	850		16.53	4	16.53	2.20	- 14.32	1.059		
- 53	Trivandrum	HR	2000	h	24 80		37.20	21.27	-15 92	L.OSS		
54	Thodupuzha	SR	1016	6	24 80		12.40	0.88	.11.52	1.435		
55	Thripunithura	HR	12966		4: 40		99.19	30.66	-68,53	1.055		
56	Tidur	SR	Up- utilised	4	16.53	3	12.40		-12,40	Luss		
	Vadakara	SR SR	1495	 ti	24.80	5	20.67	5.40	45.26	Luss		
	Vandanmedu	58	3820		28.93	5	20.67	26.12	5,46	Protit		
H+				<u>6</u>	24.80	6	24.80	8.41	-16.39	Loss		
<u>- 34 </u>	59 Wadakkanchery SR 2500			414	2-9.00	286	1182.05			1		
	Tot	**************************************	<u>}</u> .—_t		1			No. of profit making warehouses				

SR – Standard Rate HR – Higher Rate

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385/2017.

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Statement showing viability of warehouses in respect of Kerala State Warehousing Corporation (Referred to in paragraph 4.1, 1)

51. Nu.	Name of Contre	Category	Capacity	No. of Staff required as per norm	Staff cost per porm	Putential revenue at 90 per cent Capacity as per the existing tariff	Loss compared to Potential revenue as per existing tariff and Siaff cost as per ourm	Status
!_	Alangad	SR	770	1	16.53	3 94	-12.59	
<u></u>	Alappuzha	SR	5394		45 46	27.61	-17.85	
3	Alathur	SR	2600	-	28.93	13 31	-15.62	
	Atava	HR	6470	. <u>U</u>	45 46	40.67	-4 80	
<u> </u>	Atungal	SR	2400		24 80	12.29	+12.51	
	Chalakudy	<u>SR</u>	3950		28.93	20.22	-8.71	
	Changanachery	SR	2371		24.80	12.14	-12.66	
X	Churthala	ŚR	2300	<u>b</u>	24,80	11 77	-13.02	
	Cheruvannur	SR	Unutitised	· · · · · · · · · · · · · · · · · · ·	10.53	0.00	-16.53	
. <u>19</u>	Ernor	SR	4400		28 93	22.52	-6.41	
	Etternancor	SR	2730		28,93	13.98	14.96	
	i i fan i pad	SR	5180		4÷ 46	26.52	-18 95	
13	Latty	SR	3300	7	28,93	16.89	-12.04	
14	Kalpetta	SR	6000	11	45.46	30.72	-14.75	
_15	Kanhangad	SR	3750	7	28,93	19.20	-973	·-· ·-··
16	Kannur	HR	4794	-	28.91	24.54	-4.39	
17	Karikode	SR .	10718		45.46	54.87	9.40	Margin
- 18	Karunagapally	SR	3130	7	28.93	15.02	-12.91	
19	Kasaragode	SR	2150	6	24,80	11.01	-t3.79	
20	Kattappana	SR	2800	7	28.93	14.33	-14,60	·
21	Kayomkulam	SR	1000	• 4	16.53	5.12	.11.41	
22	Kollam	HR	3533	7	28.93	22.21	-6.72	
23	Kottarakkara	SR	4125	7	28.43	21,12	-7.8	
24	Kottayam	HR	10379	II	45.46	65.24	19.77	Margin
25	Kozhinjampara	SR	1000	4	16.53	512	-11.41	
26	Kunnainkulam	SR	2000	6	24 80	10.24	-14.56	
27	Mananthavady	SR	1500	6	24.80	7.68	-17.12	
28	Manjeri	SR	6100	11	45.46	31.23	-14 24	
29	Mavelikkara	SR	2000	6	24.80	10.24	-14 56	
30	Mulhalamada	SR	2500		24 80 1	12.80	12 00	
31	Nattika	SR	30(6)	7	28.93	15.36	-13.57	
32	Nedumangad	SR	3416	7 1	28 93	17.49	-11.44	
33	Neyyathinkara	SR	2700	2	28.93	13.82	-15 1	

14	Nilambu	SR	6500		45 46	33.27	-12.19	
35	Nileshwaram	SR	1500	0	74 80	7.68	17.12	
36	North Paravur	SR	5350	11	15.46	27.39	-18.08	
; 7	Padanakkad	SR	2000	6	24 ×0	10.24	-1456	
iX	Palar	SR	1700	1	24 89	8,70	-16.10	
39	Palakkad	HR	0659	11	45.46	60 71 [15.25	Margut
40	Pallichal	SR	2000		24.80	10.24	14.56	
41	Pallickathode	SR	198	11 - T	16.53 [1.01	-15.52	
42	Parakode	SR	1200		+ X0	614	18.66	
45	Pathanainthitra	SR	1270		28.93	21.86	102	
44	Payyannur	SR	2750	i	'N '13	14.08	-14.85	
45	Perinthalmanna	SR	4000 [<u>.</u>	28.93	20.48	-8.45	
46	Ponkunnam	SR	1906	6	24 89	9,76	- 15 (14	
47	Punalur	SR	3000		28.93	15.56	-13.57	
48	Sulthan Bathery	SR	1564	6	24.80	8.02	16.78	
49	Thakazhy	SR	1000	i aj	-10.53	512	-11-41	
50	Thalassery	SR	3270		18 93	16 74	-12.19	
11	Thaliparamba	SR	3400		28.93	17.41	-31.53	
52	Thirusalla	5R	850	4	16.53	4.35	-12-18	
53	Trivandrum	HR	2000	6	24.80	12.57	-12.23	
54	Thodupuzha	SR	1016	6	24 80	5.20	-19.60	
55	Thripunithera	HR	17966	11	45.46	81.50	36.04	Margin
56	Tirun	SR	Unutilised	4	16 53	0.00	16.53	
57	Vadakara	SR	1495	0	24 NU	7.05	-17.15	
58	Vandanmedu	SR	3820	- 1	28.93	19.56	.9 3x	
59	Wadakkanchery	SR	2500	6	14 80	12.80	-12.00	
	<u>∤</u>	1		N	. of unvial	ble warehous	C3	55

Statement showing performance of warehouses excluding income from bulk reservation in respect of Kerala State Warehousing Corporation

(Referred to in paragraph 4.1.1)

										(₹i	n uk)
\$1. N∎.	Name of Centre	of Centre Capacity (MT)	Area under Bulk Reservation		Capacity under Bulk	Revenue fram Bulk Refer	ffire Charge Collected	Hize Charge collected from area escluding	Tatal Coriawa Espenditure Escluding	Yerforma nce of godown cacłudiny bulk	Loss making unjis
			KSBC (Sq.11)	KSCC (Sq.11)	Arservati an (M7)			hulk Reservation	provision	Reser vation	
	Alangasi	5 1 0				0.00	1 yu	ф Стн)	2.47	247	Luss
1	Alappuzha	5344	0117		25.20	15.83	0.25	1.43	A fide	-40-23	Low
3	Alation	26(K)			Û	0.00	10.83	10.83	10.43	Ų, 10	
4	Alusa	6470	22937		3823	24.02	30,83	6 M.)	174	-11.04	Lyo
\$	Atongal	24(k)		79.50	1374	÷ †2	8.47	2.75	x 14	-n LM	Lund
6	Cholakualy	3950	19568		5261	20.49	20.33	-0,15	11.25	.ij.an	Lon
,	Changanechers	2371				0.04	4 1/16	1.48	812	214	Eos
7	Chuthala	2300	· • • • • • • • • • • • • • • • • • • •		13	(1.00	10.23	10 23	15.03	1.80	LOan
		Ųn.									
	Chernicanou	unlised.	·			0,00	1 0.00	<u>0.00</u>			Luns
. 19.	Enne	+ 1(40	··· —·· ·· —		9	<u> </u>	19.79		<u>v 36</u>		<u> </u>
	Litten Raikato	2730			···	0.00	2.59	59	<u>h. 14</u>		Luss
12	Haripad	5150			<u>e</u>	,• m		5.58	10 43	-4 X5	hur h
- 13 -	hany	3300		· · ·	···· ··· ··	11,001	· · · · · · · · · · · · · · · · · · ·	4,40	7.64	2.64	Low
4	Kalpetta	(1000)		2574	129	1.85	5.83	4.03	<u> </u>	<u> </u>	Lusy
<u>-1</u> 5	Numbangad	3250	·	15770	2628	19.35		-1.97	L	- 1 <u>1</u> 18.	1.057
16	Кляры	4794	19171	3646	4136	26 14	30,74	-5.40	1.76	<u>, 11 16</u>	Luss
	N-paralelogic	10718	32183		5364	33.70	<u>- 53 15</u>	1946	18 14.		
- 18	Karumagapativ				<u> </u>	0.00	191	141	8 00		Loss
14	Kasingott	2150		<u>8351</u>	1392	6.01	<u>}</u>	P22	××	-7.6K	EUSN
10	Katteppana	2500	ļ		U.	0.00	8.61	<u> 8.81</u>	<u> 8)4</u>	0.47	
21	Kayamkulam	1000			<u> </u>	0.00	2.57	2.57	6.16	-3.59	Loss
22	Kolizm	3533		·	<u> </u>	0.00	5.29	5 29	13.95	-8.60	Luis
23	Kottakkara	41.25	14380		2707	15.06	19.85	4 79	8.02	-3.23	Luss
24	Kottayani	10,174	31793		5244	33.29	55.03	21.74	19.33	2-11	
	Koshinjangura	R CHINA				<u>1,00</u>	3.9	3.31	6.08	.2 17	Loss
	Kannankalan	2000			0	0.00	7,48	7 4¥	10.2	-2.72	Luss
. 27	Massantheredy	15(8)				8.00	1.21	1.21	6.95	.5 14	Luna .
28	Manjon	6100		L		0.00	25.50	25.50	9.85	15.65	
	Marchikkara	2000				U 00	: 30	3 36	184	-4.45	Len
39	Muchalamada	2 481		_ .			2.61	2.61	· ••*	-01.32	Lans
31	Манны	ich Ki		9790	1677	7.05	12.19	\$.05	9.(9)	3.04	Lina
_ 32.	Nedurangad	1410	22153		3692	23 14	26.19		11.65	-11.05	Luss
- 13	Neyyatankara	2100	[]	<u></u>	1	0.00	4.94	\$ 70		-11 74	1,055

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Su Dialassus			· · · ·	4		5, 19 S	40	11.62	
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53 Losandram	2000	4	\$	+	l oau	0.68	0.85		149 1
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Kerala Niyamasabha Printing Press.